

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.11.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 378/2022 & IA No. 891, 892 & 893/2022	FOWCOMM Inc Vs S & J Turnkey Contractor (India) Pvt. Ltd.	Mr. Rana Ranjit Singh	Mr. Deepak Narayanan Caveator
2	Comp App (AT) (CH) No. 108/2022 & IA No 917/2022	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	
3	Comp App (AT) (CH) (INS) No. 380/2022 & IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Raja Shekar Rao Salvaji	Mr. Jerin Asher Sojan Caveator
WITH				
4	Comp App (AT) (CH) (INS) No. 398/2022 & IA No. 948, 949, 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Jerin Asher Sojan Caveator
5	Comp App (AT) (CH) (INS) No. 381/2022	First WalkIn Technologies Pvt Ltd Vs Coffee Day Pvt. Ltd.	Mr. Antony R. Julian	
6	Comp App (AT) (CH) (Ins) No. 384/2022 & IA No. 911, 912, 913 & 914/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (INS) No.52/2021 & IA No. 118, 119, 120, 681/2021 & 279/2022	KCP Shivraman Vs. Ms. Aneetha Subramaniam Resolution Professional - Karur KCP Packkagings	Ms.R.Sowmya, Ms.S.Varshini	Mr. Avinash Krishanan Ravi

8	TA (AT) No.49/2021 (Comp App (AT) (INS) No.688/ 2020 & IA No. 903/2022)	Udayraj Patwardhan RP for IndBharath Energy Utkal Ltd Vs. Tata Capital Financial Services Limited & Anr.	Mr. Niraj Kumar	Ms. Durga Manda- R1 Mr. Kushal Bansal- R2
---	--	--	-----------------	--

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (INS) No. 385/2022& IA NO. 915 & 916/2022	M/s.GVK Energy Ltd & Anr Vs. Axis Bank Ltd & Anr	Mr. Anant Merathia	Samvad Partners
10	Comp App (AT) (CH) (INS) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
11	Comp App (AT) (CH) No.49/2022 & IA No. 573, 574 & 575/2022	Medical Holdings Ltd Vs. Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh- R2, R3, R4 Mr. Jerin Asher Sojan- R1, R5 Mr. K. Moorthy- R6- R8 Mr. SR Ram Charan- R9
12	Comp App (AT) (CH) (INS) No.272/2022 & IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr WITH	Mr. Pawan Jabakh	Ms Jayanthi Shah
13	Comp App (AT) (CH) (INS) No.295/2022	Jai Jinendra Enterprises & 7 Ors Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi Shah
14	Comp App (AT) (CH) (INS) No.180/2022 & IA No. 407, 408 & 851/2022	Mr. Dopesh Raja Vs. Sandhanala Venkata Rao & Anr.	Mr. Sandeep Kumar	Mr. Anant Merathia- R1 Ms. Mumaneni Vazra Laxmi- R2
15	Comp App (AT) (CH) No.59/2022 & IA NO. 666/2022	Smt Kodali Vijaya Rani Vs. Quantum Build Tech Llimited & 8 Ors	Mr. K.Rajendran	Mr. Jerin Asher Sojan R2 and R9 / Caveator

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (INS) No.200/2021	Ravindra Beleyur Vs. Merchem Ltd & 3 Ors.	Mr. T. Ravichandran, Ms. D. Elavarasi.	Ravi Rajagopalan- R1 Mr. Chirag Gupta- R2- R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance: For VC Link- vcnclatchennai5@gmail.com

Ph-044-28880500